

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 73/MP/2017

Coram:

**Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member**

Date of Order: 15.03.2018

In the matter of

Corrigendum to order dated 21.2.2018 in Petition No.73/MP/2017

**And
In matter of**

Power Grid Corporation of India Limited,
"Saudamini", Plot No. 2
Sector-29, Gurgaon-122001

.....Petitioner

Versus

1. GMR Kamalanga Energy Limited,
Skip House, 25/1, Museum Road,
Bangalore, Karnataka-560 025
2. Monnet Power Company Limited,
Monnet Marg, Mandir Hasaud, Raipur,
Chattisgarh-492 101
3. Lanco Babandh Power Limited,
Plot No. 397, Phase-III, 2nd Floor,
Udyog Vihar, Gurgaon,
Haryana-120 016
4. IND Barath Energy (Utkal) Limited,
Plot No. 30-A, Road No. 1,
Film Nagar, Jubilee Hills,
Hyderabad, Andhra Pradesh-500 033
5. Navbharat Power Private Limited,
Navbharat Chambers, 6-3-1109/1,
3rd Floor, Left Wing,
Rajbhawan Road, Somajiguda, Hyderabad,



Andhra Pradesh-500 082

6. Jindal India Thermal Power Limited,
Plot No. 12, Sector-B,
Pocket-1 Local Shopping Complex,
Vasant Kunj, New Delhi-110 070
7. Sterlite Energy Limited,
Sipcot Industrial Complex, Tuticorin,
Tamil Nadu-628 002
8. Bihar State Electricity Board,
Vidyut Bhawan, Bailey Road,
Patna-800 001
9. West Bengal State Electricity Distribution Company Limited,
Bidyut Bhawan, Bidhan Nagar, Block DJ, Sector-II,
Salt Lake City, Kolkata-700 091
10. Grid Corporation of Orissa Limited,
Shahid Nagar, Bhubaneswar-751 007
11. Damodar Valley Corporation,
DVC Tower, Maniktala Civil Centre, VIP Road,
Kolkata-700 054
12. Power Department,
Govt. of Sikkim, Gangtok-737 101
13. Jharkhand State Electricity Board,
In front of Main Secretariat, Doranda,
Ranchi-834002

....Respondents

CORRIGENDUM

The last sentence in para 25 of order dated 21.2.2018 in Petition No.73/MP/2017 shall be read as under:-

“Hence, we are of the view that transmission tariff in respect of Asset-VI, VII, VIII and IX shall be borne by Vedanta and IBEUL in proportion to their LTA till



31.7.2014, post which Asset-VI, VII, VIII and IX shall be included in PoC mechanism for sharing of transmission charge.”

2. All other terms of the order dated 21.2.2018 remains unchanged.

sd/-
(M. K. Iyer)
Member

sd/-
(A. S. Bakshi)
Member

sd/-
(A. K. Singhal)
Member

